- (i) Group of Monuments Mahabalipuram
- (ii) Great Living Chola Temples
- (iii) Ramanathaswamy Temple, Rameswaram
- (iv) Big Temple, Thanjavur (Brihadeswara Temple)
- (v) Vivekananda Memorial, Sea area of Kanyakumari.

(e) Ministry of Tourism has not sanctioned any funds under Campaign Clean India during the current year.

Plan to promote temples in Jammu area

1513. SHRI AVINASH RAI KHANNA: Will the Minister of TOURISM be pleased to state:

(a) the details of existence of Cheman Mata in Basnot, Sudh Mahadev Shiva Temple and Sudh Mahadev Gauri Kund, Naag Temple, Purdaar Devta Temple in Jammu area;

(b) whether it is a fact that these temples are very ancient and have a religious and historic importance;

(c) whether Government has any plan to promote above said places as religious tourism, if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) As per information received from the State Government of Jammu and Kashmir, 'all these religious places exist in Jammu province. These temples are old and have a religious and historic importance.

(c) and (d) Development and promotion of tourism projects including implementation and monitoring is primarily undertaken by the State Governments/ UTs. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects, which are complete as per scheme guidelines and prioritized in consultation with the State Government, subject to the availability of funds and submission of utilization certificates for funds released earlier under various schemes.

The State Government has informed that in order to provide facilities to the

pilgrims a number of these temples have been included in the work plan of the tourism sector. The development of tourism infrastructure at these temples or at identified religious destinations/circuits, such as construction of Dormitories and Public Conveniences, signages, pilgrimage Buildings, shelter sheds, site development, Public Conveniences and Walkways in the State is undertaken with financial assistance from the State Plan and with Central Financial Assistance under Product Infrastructure Development of Destinations and Circuits Scheme of the Central Government.

Development and promotion of tourism in the country

1514. DR. T.N. SEEMA: Will the Minister of TOURISM be pleased to state:

(a) whether Government proposes to introduce new schemes for the development and promotion of tourism;

(b) if so, the details thereof;

(c) the projects sanctioned by Government to promote health tourism during last two years, State-wise;

(d) whether Government has any proposal to boost the tourism industry in the country and also to improve the revenue from domestic sector; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) No, Sir. The Ministry of Tourism (MOT) is continuing existing Plan Schemes during the 12th Five Year Plan (2012-2017).

(c) The development and promotion of tourism projects including those related to health tourism are primarily the responsibility of the State Governments/ Union Territory Administrations. The Ministry of Tourism sanctioned Central Financial Assistance of Rs. 10.00 lakh to the Government of Andhra Pradesh for the project (Phase-I) involving development of pre-qualification standards for member hospitals of the Medical Tourism Society during 2011-12. The Ministry of Tourism provides financial assistance under the Market Development Assistance Scheme (MDA) to approved medical tourism service providers *i.e.* representatives of hospitals accredited by Joint Commission International (JCI) and National Accreditation Board of Hospitals and Healthcare Providers (NABH) and medical tourism facilitators (travel agents/tour operators). The Ministry also provides assistance under this scheme to approved wellness centres i.e. representatives of wellness centres accredited by NABH or the State Government. The MDA